

IN THE COURT OF THE ADDL CIVIL JUDGE 4TH PC

Morning Session

- Ce 911/12
- " 39/13
- " 853/11
- " 381/13
- " 445/13
- " 731/13
- " 476/14
- " 157/15
- " 282/15
- " 355/15
- " 363/15
- " 867/15
- " 533/16
- " 589/16
- " 1655/16
- " 1356/16
- " 1355/16
- " 1593/16
- " 942/17
- " 1204/17
- " 1408/17
- " 1678/17
- " 1726/17
- " 1834/17

- Ce 1929/17
- " 148/18
- " 590/18
- " 899/18
- " 1002/18
- " 175/19
- " 1147/19
- " 1485/20
- " 1857/20
- " 1858/20
- " 457/20
- " 3234/21
- " 1742/20
- PR 389/19
- " 25/21
- Cris 448/17
- Cri 125/20
- " 12A/20
- " 50/21

Afternoon Session

- Ce 690/12
- " 570/14
- " 1086/14
- " 869/15
- " 1184/15
- " 377/16
- " 1430/16
- " 616/17
- " 706/17
- " 1254/17
- " 1686/17
- " 1732/17
- " 1848/17
- " 1851/17
- " 216/18
- " 235/18
- " 381/18
- " 847/18
- " 681/19
- " 987/19
- " 1446/19
- " 1481/20
- " 4/20

- Ce 1608/20
- " 1680/20
- " 1851/20
- " 1847/20
- " 1718/20
- " 1848/20
- " 1861/20
- " 1917/20
- " 1918/20
- " 26/21
- " 3235/21
- PR 3/21
- " 12/21
- Cris 505/16
- Cri 110/20